

INTERNATIONAL DRAMA FESTIVAL

*1167. **Shrimati Ila Palchoudhury:** Will the Minister of Education be pleased to state whether the Government of India propose to participate in the International Drama Festival to be held at Paris this Year?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): The matter is under consideration.

Shrimati Ila Palchoudhury: If and when India participates, what will be the basis on which these troupes will be selected?

Dr. M. M. Das: This proposal was considered at an interdepartmental meeting between the Ministers of External Affairs and Education, and a final decision is likely to be taken very soon.

Shri R. P. Garg: Will the Government consider sending some dramatic troupes or pioneers of the theatre movement to participate in this?

Dr. M. M. Das: I have said that final decision will be taken soon. Unless the decision is taken, I cannot say anything.

Shrimati Ila Palchoudhury: May I know whether the host country or India will have to bear the expenditure?

Dr. M. M. Das: If it is decided to send a party at all, then these are the conditions that have been put forward by the Festival authorities in Paris of the International Drama Festival:

- (1) Booking of a suitable theatre for three or four days' shows in succession.
- (2) Setting up and taking down the scenario and props.
- (3) Organisation and publicity of the festival, and
- (4) Over-time services of scene shifters, electricians, property-men etc.

All other expenditure including the cost of passage of the artists, transport of luggage, customs fees and production charges of the plays are to be borne by the participating countries. The box office returns were to be kept by the participating country or troupe.

Shri Sivamurthi Swami: May I know whether only Hindi drama troupes will be sent or troupes in any other languages also?

Dr. M. M. Das: No decision has been taken yet as to whether we are going to send a troupe at all.

DEVELOPMENT OF TRIBAL AREAS
(MANIPUR)

*1168. **Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Government of India allotted a sum of Rs. 13½ lakhs for the development of the Tribal Areas of Manipur during 1955-56;

(b) if so, its division among the various departments; and

(c) the amount utilised by each of the department during the year?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) A sum of Rs. 14.62 lakhs has been allotted to the Government of Manipur during 1955-56 for the welfare of Scheduled Tribes in that State and not Rs. 3.50 lakhs as has been mentioned by the Hon'ble Member.

(b) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 47.]

(c) The accounts for 1955-56 have not yet been completed. It is, therefore, too early to give the actual amount utilised by each of the departments during the year.

Shri Rishang Keishing: Rs. 25,000 have been allotted for agriculture. In view of the fact that almost the entire hill area does Jhooming cultivation, may I know whether Government consider the amount of Rs.